

	17.4							Annexure-8						
				N	ame of the Corpor	ate Debtor: SUPREME (BUNGALOWS PRIVATE	LIMITED; Date of Commend	ement of CIRP: 14.06.2	023; List of Cr	editors as on: 28.06.2023			
						List of Op	perational Creditors (of	ther than Workman, Employ	ees and Government [Dues)				
SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted										
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if ar
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL





